

**NOTIFICATION No. 38 / 2012**

The Civil Judges mentioned in Column (1) below are transferred and posted to the posts noted against their names in Column (2) below:

<b><i>S.No</i></b>	<b><i>Name and designation (1) Thiru / Tmt./Selvi.</i></b>	<b><i>Transferred and posted as (2)</i></b>
1	T.V.Anil Kumar, Judicial Magistrate, Rajapalayam.	District Munsif, Tirumangalam vice Thiru J.Omprakash, transferred.
2	R.Sathya, Additional District Munsif, Alandur.	District Munsif-cum-Judicial Magistrate, Thirukalikundram vice Thiru S.Kannan, transferred.
3	K.R.Mathurasekaran, Judicial Magistrate No.I, Pollachi.	District Munsif, Virudhunagar vice Thiru M.Amirtha Velu, transferred.
4	L.S.Sathyamurthy, Judicial Magistrate No.I, Coimbatore.	District Munsif, Kulithalai vice Thiru A.Karnan, transferred.
5	R.Nambi, District Munsif-cum-Judicial Magistrate, TiruvadanaI.	District Munsif, Sivakasi vice Ms. T.S.P.Jayasudha, transferred.
6	A.Muraleetharan, Judicial Magistrate No.III, Salem.	Judicial Magistrate No.IV, Coimbatore in the existing vacancy.
7	K.Sudha, Judicial Magistrate, Ambattur.	Principal District Munsif, Kancheepuram vice Ms.S.Sujatha, transferred.
8	S.Sujatha, Principal District Munsif, Kancheepuram.	Additional District Munsif, Kancheepuram vice Ms. Roslyn Durai, transferred.
9	Roslyn Durai, Additional District Munsif, Kancheepuram.	Judicial Magistrate No.I, Kancheepuram vice Ms. V.Sutha, transferred.
10	R.K.P.Tamilarasi, Judicial Magistrate No.I, Poonamallee.	Principal District Munsif, Vellore in the existing vacancy.
11	T.V.Mani, District Munsif, Tiruchencode.	District Munsif, Sankari vice Thiru G.Sriramajeyam, transferred.

<b>S.No</b>	<b>(1)</b> <b>Thiru / Tmt./Selvi.</b>	<b>(2)</b>
12	N.Pari, I Additional District Munsif, Salem.	Additional District Munsif, Vellore vice Ms.A.Premavathy, transferred.
13	V.Pandiaraj, Principal District Munsif-cum-Judicial Magistrate, Nanguneri.	Principal District Munsif, Manamadurai vice Ms. R.Thothiramy, transferred.
14	Ms.R.Thothiramy, Principal District Munsif, Manamadurai.	Additional District Munsif-cum- Judicial Magistrate, Manamadurai vice Thiru E.M.K.Yaswanthrao Ingersol, transferred.
15	N.Krishnasamy, District Munsif-cum-Judicial Magistrate, Vanur.	Principal District Munsif, Tiruvannamalai vice Ms.C.Jayasree, transferred.
16	C.Jayasree, Principal District Munsif, Tiruvannamalai.	Additional District Munsif, Tiruvannamalai vice Thiru K.Ananthan, transferred.
17	N.Shanthi, Judicial Magistrate No.I, Tiruvannamalai.	Additional District Munsif, Villupuram vice Ms. D.Shanmuga Priya, transferred.
18	Daniel Haridoss, Judicial Magistrate No.II, Tiruvallur.	District Munsif-cum-Judicial Magistrate No.I, Wallajahpet vice Ms. R.Girija Rani, transferred.
19	R.Kannan, Judicial Magistrate, Palani.	Judicial Magistrate, Uthamapalayam in existing vacancy.
20	R.V.Rajakumar, Judicial Magistrate, Fast Track Court at Magisterial Level, Theni.	Judicial Magistrate, Theni vice Ms.A.K.K.Rajini, transferred.
21	M.Bala Kumar, Judicial Magistrate No.II, Pollachi.	District Munsif, Palani vice Ms.V.Deepa, transferred.
22	M.Chenkamalaselvan, District Munsif-cum-Judicial Magistrate No.I, Usilampatti.	Judicial Magistrate No.VIII, Coimbatore vice Thiru K.Arunachalam, transferred.
23	J.Tamilarasi, Judicial Magistrate, Pattukottai.	Judicial Magistrate No.II, Pollachi vice Thiru M.Bala Kumar, transferred.
24	A.Saravanakumar, Judicial Magistrate, Mudukulathur.	Principal District Munsif-cum-Judicial Magistrate, Karaikudi vice Thiru T.V.Hemanandakumar, transferred.
25	R.Thangavel, Additional District Munsif, Karur.	Judicial Magistrate No.VI, Salem in the existing vacancy.

<b>S.No</b>	<b>(1)</b> <b>Thiru / Tmt./Selvi.</b>	<b>(2)</b>
26	A.Karnan, District Munsif, Kulithalai.	I Additional District Munsif, Erode vice Ms.P.C.Savithiri, transferred.
27	M.Thandavan, District Munsif, Katpadi.	Principal District Munsif-cum-Judicial Magistrate No.I, Cheyyar vice Thiru A.Philip Nicholas Alex, transferred.
28	S.Hermies, District Munsif, Maduranthagam.	VII Metropolitan Magistrate, George Town, Chennai in the existing vacancy.
29	A.R.V.Ravi, Judicial Magistrate, Fast Track Court at Magisterial Level, Uthamapalayam.	Judicial Magistrate No.I, Madurai in the existing vacancy.
30	M.Chandran, Principal District Munsif-cum-Judicial Magistrate No.I, Srivilliputhur.	Judicial Magistrate No.II, Kovilpatti vice Ms.A.Barsad Begam, transferred.
31	N.Ramanathan, Judicial Magistrate, Coonoor.	District Munsif-cum-Judicial Magistrate, Denkanikottai vice Thiru K.Inbakarthick, transferred.
32	M.K.Rafi, District Munsif-cum-Judicial Magistrate, Mettupalayam.	Judicial Magistrate No.I, Salem in the existing vacancy.
33	D.Selvam, Judicial Magistrate, Srivaikundam.	Principal District Munsif, Nagercoil vice Thiru V.M.Neesh, transferred.
34	S.Shanmugavel, Judicial Magistrate, Dharapuram.	Additional District Munsif, Alandur vice Ms. R.Sathya, transferred.
35	N.Alagesan, Principal District Munsif-cum-Judicial Magistrate, Eraniel.	Principal District Munsif, Coimbatore vice Thiru P.Sivagnanam, transferred.
36	S.Ganapathisamy, Judicial Magistrate, Aruppukkottai.	XVII Metropolitan Magistrate, Saidapet, Chennai vice Ms.S.Priya, transferred.
37	T.Panneerselvam, Judicial Magistrate, Aranthangi.	Judicial Magistrate No.I, Mannargudi in the existing vacancy.
38	A.S.Harihara kumar, Judicial Magistrate, Fast Track Court at Magisterial Level, Vellore.	District Munsif, Sathyamangalam vice Thiru S.Rajasimmavarman, transferred.
39	T.V.Hemananda Kumar, Principal District Munsif-cum-Judicial Magistrate, Karaikudi.	Judicial Magistrate No.VII, Coimbatore vice Thiru C.Deivam, transferred.

<b>S.No</b>	<b>(1)</b> <b>Thiru / Tmt./Selvi.</b>	<b>(2)</b>
40	V.S.Kumaresan, District Munsif-cum-Judicial Magistrate, Rameswaram.	District Munsif, Sivaganga vice Thiru N.Senthilmurali, transferred.
41	G.Muthukumaran, District Munsif, Melur.	Judicial Magistrate No.I, Tirunelveli in the existing vacancy.
42	G.Sriramajayam, District Munsif, Sankari.	Judicial Magistrate, Dharapuram vice Thiru S.Shanmugavel, transferred.
43	E.Bakthavachalu, Judicial Magistrate, Arakonam.	XIII Judge, Court of Small Causes, Chennai vice Thiru E.Rajendrakannan, transferred.
44	Thiru E.Rajendrakannan, XIII Judge, Court of Small Causes, Chennai.	XII Judge, Court of Small Causes, Chennai vice Ms.K.Kayathri, transferred.
45	K.Vijayakumar, Additional District Munsif, Lalgudi.	Judicial Magistrate No.I, Krishnagiri vice Thiru V.Sundararaj, transferred.
46	A.Malarvizhi, Judicial Magistrate, Fast Track Court at Magisterial Level, Karur.	District Munsif, Pudukkottai vice Thiru V.Pugazhenthii, transferred.
47	K.Arunachalam, Judicial Magistrate No.VIII, Coimbatore.	Judicial Magistrate, Rajapalayam vice Thiru T.V.Anilkumar, transferred.
48	A.Philip Nicholas Alex, Principal District Munsif-cum-Judicial Magistrate No.I, Cheyyar.	XIV Judge, Court of Small Causes, Chennai vice Ms.P.Vidhya, transferred.
49	P.Vidhya, XIV Judge, Court of Small Causes, Chennai.	District Munsif, Madurantagam vice Ms.S.Hermies, transferred.
50	S.Muthukumaravel, District Munsif-cum-Judicial Magistrate No.I, Sattur.	District Munsif, Madurai Taluk, Madurai vice Ms.A.Shanmuga Priya, transferred.
51	S.Padma, Judicial Magistrate, Palladam	Principal District Munsif-cum-Judicial Magistrate No.I, Srivilliputhur vice Thiru M.Chandran, transferred.
52	R.Nanthini, District Munsif-cum-Judicial Magistrate, Pappireddipatti.	District Munsif, Tiruchengode vice Thiru T.V.Mani, transferred.
53	V.Sutha, Judicial Magistrate No.I, Kancheepuram.	Addl. District Munsif, Poonamallee vice Ms.K.Sudha Rani, transferred
54	A.K.K.Rajini, Judicial Magistrate, Theni.	District Munsif, Nilakottai in the existing vacancy.

<b>S.No</b>	<b>(1)</b> <b>Thiru / Tmt./Selvi.</b>	<b>(2)</b>
55	S.Prakash, Judicial Magistrate No.I, Tindivanam.	Judicial Magistrate No.IV, Tirupathur in the existing vacancy.
56	C.Karthika, Judicial Magistrate No.I, Dindigul.	Judicial Magistrate No.III, Thanjavur in the existing vacancy.
57	S.Mageswari Banu Rekha, Judl.Magistrate No.V, Tiruchirappalli.	District Munsif, Tiruvallur vice Ms.P.R.Supraja, transferred.
58	M.Pushparani, Judl.Magistrate No.IV, Tiruchirappalli.	Judicial Magistrate, Pudukkottai in the existing vacancy.
59	K.R.Leela, District Munsif, Tiruppur.	Judicial Magistrate, Fast Track Court at Magisterial Level, Thanjavur in the existing vacancy.
60	R.Venkatasubramanian, Judicial Magistrate, Fast Track Court at Magisterial Level, Dharmapuri.	District Munsif, Dharapuram vice Thiru N.Prabhakar, transferred.
61	S.Gopinathan, Judicial Magistrate No.V, Coimbatore.	Judicial Magt. No.II, Tirunelveli vice Thiru A.Robinson George, transferred.
62	S.Rajasimmavarman, District Munsif, Sathyamangalam.	District Munsif, Krishnagiri vice Thiru.K.Mohan, transferred.
63	N.Sundaram, Judicial Magistrate No.III, Cuddalore.	Judicial Magistrate No.I, Dindigul vice Ms.C.Karthika, transferred.
64	P.Eswaramurthy, Judicial Magistrate No.II, Chidambaram.	District Munsif, Tiruvarur vice Thiru S.Raja Mahesh, transferred.
65	P.Shanthi, Metropolitan Magistrate, Fast Track Court at Magisterial Level-II, Egmore, Chennai.	Metropolitan Magistrate, Fast Track Court at Magisterial Level-III, Saidapet, Chennai vice Ms.S.T.Lakshmi Ramesh, transferred.
66	S.T.Lakshmi Ramesh, Metropolitan Magistrate, Fast Track Court at Magisterial Level-III, Saidapet, Chennai.	Metropolitan Magistrate, Fast Track Court at Magisterial Level-II, Egmore, Chennai vice Ms.P.Shanthi, transferred.
67	P.Ganesan, Judl. Magistrate No.II, Virudhachalam.	District Munsif, Udumalpet vice Thiru K.Vivekananthan, transferred.
68	J.Mohana, Judl.Magistrate No.I, Chidambaram.	Judicial Magistrate, Pattukottai vice Ms.J.Tamilarasi, transferred.
69	M.S.Manimekalai, Judicial Magistrate No.III, Dindigul.	Judicial Magistrate, Sirkali vice Thiru N.Sultan Aribeen, transferred.
70	N.Prabhakar, District Munsif, Dharapuram.	District Munsif, Thanjavur vice Ms.M.K.Anusha, transferred.

<b>S.No</b>	<b>(1)</b> <b>Thiru / Tmt./Selvi.</b>	<b>(2)</b>
71	T.Balamurugan, District Munsif, Gobichettipalayam.	Judicial Magistrate, Aranthangi vice Thiru T.Panneerselvam, transferred.
72	M.Breetha, Principal District Munsif-cum-Judicial Magistrate, Tiruchendur.	Judicial Magistrate No.I, Virudhunagar in the existing vacancy.
73	N.Vasudevan, Judicial Magistrate No.I, Panruti.	Principal District Munsif, Gingee vice Thiru C.Mohan Ram, transferred.
74	V.M.Neesh, Principal District Munsif, Nagercoil.	Judicial Magistrate, Aruppukkottai vice Thiru S.Ganapathiswami, transferred.
75	M.Murthy, District Munsif-cum-Judicial Magistrate, Kodaikanal.	District Munsif, Thuraiyur in the existing vacancy.
76	R.Velaras, District Munsif, Gudiyatham.	Judicial Magistrate No.I, Attur in the existing vacancy.
77	K.Kavitha, Judicial Magistrate No.I, Kovilpatti.	Judicial Magistrate No.II, Srivilliputhur in the existing vacancy.
78	R.Selvakumar, Judicial Magistrate, Perambalur	Judicial Magistrate No.V, Coimbatore vice Thiru S.Gopinathan, transferred.
79	S.Priya, XVII Metropolitan Magistrate, Saidapet, Chennai.	Judicial Magistrate No.I, Kulithalai in the existing vacancy.
80	B.Saravanan, I Additional District Munsif, Nagercoil.	Judicial Magistrate No.II, Namakkal vice Thiru A.Baseer, transferred.
81	N.Vijayalakshmi, Judicial Magistrate, Kangeyam.	Judicial Magistrate No.IV, Salem vice Ms.V.Sree Vidya, transferred.
82	G.Nargis Karim, Principal District Munsif, Cuddalore.	Judicial Magistrate No.V, Tiruchirappalli vice Ms.S.Mageswari Banu Rekha, transferred.
83	C.Rajalingom, Principal District Munsif, Tirunelveli.	Judicial Magistrate No.IV, Madurai in the existing vacancy.
84	N.S.Meenachandra, Judicial Magistrate No.II, Hosur.	District Munsif, Mettur vice Thiru A.Muralikrishna Anandan, transferred.
85	J.Omprakash, District Munsif, Thirumangalam.	Principal District Munsif, Mayiladuthurai vice Thiru P.Raja Ram, transferred.
86	V.Pugazhenthai, District Munsif, Pudukottai.	Judicial Magistrate No.III, Cuddalore vice Thiru N.Sundaram, transferred.

<b>S.No</b>	<b>(1)</b> <b>Thiru / Tmt./Selvi.</b>	<b>(2)</b>
87	V.Suresh, District Munsif, Ramanathapuram.	Judicial Magistrate, Perambalur vice Thiru R.Selvakumar, transferred.
88	K.Mohan, District Munsif, Krishnagiri.	Additional District Munsif-cum- Judicial Magistrate, Ambur vice Thiru K.Sureshkumar, transferred.
89	G.Radhakrishnan, District Munsif, Dharmapuri.	Judicial Magistrate No.III, Tirupathur vice Ms.S.Aseen Banu, transferred.
90	P.Raja Ram, Principal District. Munsif, Mayiladuthurai.	Judicial Magistrate No.IV, Tiruchirappalli vice Ms.M.Pushparani, transferred.
91	D.Shanmuga Priya, Additional District Munsif, Villupuram.	District Munsif, Ponneri vice Thiru M.Jaisankar, transferred.
92	M.Vinodha, District Munsif, Perambalur.	District Munsif, Sirkali vice Thiru A.Pasumpon Shanmugaiyah, transferred
93	C.Sornakumar, District Munsif-cum-Judicial Magistrate, Vedaranyam.	Principal District Munsif, Tirunelveli vice Thiru C.Rajalingom, transferred.
94	K.Mariappan, Judicial Magistrate No.II, Kuzhithurai.	Judicial Magistrate, Fast Track Court at Magisterial Level, Srivilliputhur vice Thiru P.Chella Durai, transferred.
95	P.C.Savithiri, I Additional District Munsif, Erode.	Judicial Magistrate No.III, Dindigul vice Ms.M.S.Manimekalai, transferred.
96	S.Ramachandran, II Additional District Munsif, Erode.	Judicial Magistrate No.I, Tiruppur vice Thiru G.Krishnan, transferred.
97	A.Pasumpon Shanmugiah District Munsif, Sirkali.	District Munsif, Sathankulam vice Thiru J.Jeyasuthahar, transferred.
98	A.Robinson George, Judicial Magistrate No.II, Tirunelveli.	Principal District Munsif-cum-Judicial Magistrate, Eraniel vice Thiru N.Alagesan, transferred.
99	S.Asseen Banu, Judl. Magistrate No.III, Tirupathur.	Judicial Magistrate, Harur in the existing vacancy.
100	M.Amirtha Velu, District Munsif, Virudhunagar.	Judicial Magistrate, Devakottai vice Thiru K.V.Sakthivel, transferred.
101	M.Santhi, District Munsif, Tirupattur.	District Munsif-cum-Judicial Magistrate, Pappireddipatti vice Ms.R.Nanthini, transferred.

<b>S.No</b>	<b>(1)</b> <b>Thiru / Tmt./Selvi.</b>	<b>(2)</b>
102	R.Samuel Benjamin, District Munsif, Mudukulathur.	Additional District Munsif, Srivilliputhur vice Ms.M.Mekala Mythili, transferred.
103	K.S.Kayalvizhi, Judicial Magistrate, Fast Track Court at Magisterial Level, Tiruvannamalai..	District Munsif, Tiruppur vice Ms.K.R.Leela, transferred.
104	P.Chella Durai, Judicial Magistrate, Fast Track Court at Magisterial Level, Srivilliputhur.	District Munsif-cum-Judicial Magistrate, Mettupalayam vice Thiru M.K.Rafi, transferred.
105	K.Suresh Kumar, Additional District Munsif-cum-Judicial Magistrate, Ambur.	Judicial Magistrate No.II, Hosur vice Ms.N.S.Meenachandra, transferred.
106	E.Sasikala, XIX Metropolitan Magistrate, Egmore, Chennai.	Judicial Magistrate No.I, Poonamallee vice Ms.R.K.P.Tamilarasi, transferred.
107	P.R.Supraja, District Munsif, Tiruvallur.	District Munsif, Ambattur vice Thiru S.Raju, transferred.
108	S.Raju, District Munsif, Ambattur.	Judicial Magistrate, Ambattur vice Ms.K.Sudha, transferred.
109	G.Prabakaran, I Addl. Dist. Munsif, Tirunelveli.	Judicial Magistrate No.V, Vellore vice Thiru P.Saravanabhavan, transferred.
110	M.Nambirajan, II Additional District Munsif, Nagercoil.	Principal District Munsif-cum-Judicial Magistrate, Tiruchendur vice Ms.M.Breetha, transferred.
111	V.Sundararaj, Judicial Magistrate No.I, Krishnagiri.	Principal District Munsif-cum-Judicial Magistrate, Nanguneri vice Thiru V.Pandiaraj, transferred.
112	S.Raja Mahesh, District Munsif, Tiruvarur.	Judicial Magistrate No.I, Kovilpatti vice Ms.K.Kavitha, transferred.
113	E.M.K.Yaswanthrao Ingersol, Additional District Munsif-cum-Judicial Magistrate, Manamadurai.	Judicial Magistrate No.II, Tiruvallur vice Thiru Daniel Haridoss, transferred.
114	S.Vijayakumar, District Munsif, Pattukottai..	Judicial Magistrate No.II, Kuzhithurai vice Thiru K.Mariappan, transferred.
115	P.V.Sandilyan, Judl. Magistrate No.II, Kumbakonam.	Judicial Magistrate, Arakkonam vice Thiru E.Bakthavachalu, transferred.
116	P.Nagarajan, District Munsif, Tiruthuraiipoondi.	District Munsif-cum-Judicial Magistrate, Needamangalam vice Thiru K.Selvapandi, transferred.



<b>S.No</b>	<b>(1)</b> <b>Thiru / Tmt./Selvi.</b>	<b>(2)</b>
117	N.Kothandaraj, Judicial Magistrate No.II, Nagapattinam.	Judicial Magistrate, Uthagamandalam vice Thiru R.Subramanian, transferred.
118	P.K.Sivakumar, Additional District Munsif, Eraniel	Judicial Magistrate No.III, Vellore vice Ms. A.Daoudh Ammal, transferred.
119	M.Mekala Mythili, Addl. District Munsif, Srivilliputhur.	Judicial Magistrate No.III, Salem vice Thiru A.Muraleetharan, transferred.
120	J.Barathi, XV Judge, Court of Small Causes, Chennai.	Judicial Magistrate No.I, Tindivanam vice Thiru S.Prakash, transferred.
121	G.N.Saravanakumar, Judicial Magistrate No.I, Sivaganga.	District Munsif-cum-Judicial Magistrate, Rameswaram vice Thiru V.S.Kumaresan, transferred.
122	C.Moham Ram, Principal District Munsif, Gingee.	Judicial Magistrate, Mudukulathur vice Thiru A.Saravanakumar, transferred.
123	A.Daoudh Ammal, Judl. Magistrate No.III, Vellore.	District Munsif, Polur vice Thiru R.Kanagaraj, transferred.
124	C.Sankar, Judicial Magistrate, Periyakulam.	District Munsif-cum-Judicial Magistrate, Tiruvadanai vice Thiru R.Nambi, transferred.
125	R.Kanagaraj, District Munsif, Polur.	Judicial Magistrate, Palani vice Thiru R.Kannan, transferred.
126	K.Jyothi, Judicial Magistrate No.IV, Vellore.	District Munsif, Dharmapuri vice Thiru G.Radhakrishnan, transferred.
127	P.V.Vasheeth Kumar, Judicial Magistrate, Sankarapuram.	Principal District Munsif, Valliyoor in the existing vacancy.
128	K.Muralitharakannan, I Addl. District Munsif, Tirukoilur.	Judicial Magistrate, Sankarankoil vice Thiru M.Balamurugan, transferred.
129	R.Rani, Judicial Magistrate No.II, Thoothukudi.	District Munsif, Gobichettipalayam vice Thiru T.Balamurugan, transferred.
130	M.P.Murugan, Judicial Magistrate No.II, Thanjavur.	District Munsif-cum-Judicial Magistrate No.I, Sattur vice Thiru K.Muthukumaravel, transferred.
131	P.Mohanavalli, District Munsif, Pollachi.	Judicial Magistrate, Kangeyam vice Ms. N.Vijayalakshmi, transferred.
132	P.Saravanabhavan, Judicial Magistrate No.V, Vellore.	Judicial Magistrate No.II, Thoothukudi vice Ms. R.Rani, transferred.

<b>S.No</b>	<b>(1)</b> <b>Thiru / Tmt./Selvi.</b>	<b>(2)</b>
133	C.Sridhar, Judicial Magistrate No.II, Villupuram.	Judicial Magistrate No.II, Tirupathur vice Ms.K.Krishnapriya, transferred.
134	M.Veeranan, Principal District Munsif, Kallakurichi..	Judicial Magistrate, Periyakulam vice Thiru C.Sankar, transferred.
135	S.Chandrasekaran, District Munsif, Sholingur.	Additional District Munsif, Namakkal vice Ms. M.Arundhadhi, transferred.
136	P.Sudha, Judicial Magistrate No.I, Cuddalore.	Judicial Magistrate, Manapparai vice Thiru S.Assan Mohamed, transferred.
137	K.Vivekananthan, District Munsif, Udumalpet.	District Munsif, Devakottai in the existing vacancy.
138	P.Chandrasekar, Judicial Magistrate, Tiruvarur.	Judicial Magistrate No.II, Kumbakonam vice Thiru P.V.Sandilyan, transferred.
139	M.Udhayavelavan, Principal District Munsif-cum-Judicial Magistrate, Vandavasi..	District Munsif-cum-Judicial Magistrate No.I, Usilampatti vice Thiru M.Chenkamalaselvan, transferred
140	R.Sathish, Judicial Magistrate, Valliyoor.	Judicial Magistrate No.I, Sivaganga vice Thiru G.N.Saravanakumar, transferred.
141	V.Sree Vidya, Judicial Magistrate No.IV, Salem.	II Additional District Munsif, Salem vice Ms.K.Kanya Devi, transferred.
142	K.Kanya Devi, II Additional District Munsif, Salem	I Additional District Munsif, Salem vice Thiru N.Pari, transferred.
143	M.Balamurugan, Judl. Magistrate, Sankarankoil.	Judicial Magistrate No.IV, Vellore vice Ms.K.Jyothi, transferred.
144	M.K.Anusha, District Munsif, Thanjavur.	District Munsif, Ranipet vice Ms. A.Saridha, transferred.
145	K.Lingam, District Munsif, Arani..	Judicial Magistrate No.I, Pollachi vice Thiru K.R.Mathurasekaran, transferred
146	A.Barsad Begam, Judicial Magistrate No.II, Kovilpatti.	Judicial Magistrate, Palladam vice Ms. S.Padma, transferred.
147	M.Akiladevi, District Munsif, Nagapattinam.	Judicial Magistrate No.I, Vellore vice Ms. S.Tamilselvi, transferred.
148	R.Gokul Murugan, District Munsif, Paramakudi.	Judicial Magistrate No.I, Udumalpet in the existing vacancy.
149	V.Deepa, District Munsif, Palani.	District Munsif, Melur vice Thiru G.Muthukumaran, transferred.

<b>S.No</b>	<b>(1)</b> <b>Thiru / Tmt./Selvi.</b>	<b>(2)</b>
150	C.Deivam, Judicial Magistrate No.VII, Coimbatore.	XXII Metropolitan Magistrate, Egmore Chennai in the existing vacancy.
151	G.Krishnan, Judicial Magistrate No.I, Tiruppur.	Judicial Magistrate No.II, Gobichettipalayam vice Ms. V.Irudaya Rani, transferred.
152	A.Shanmuga Priya, District Munsif, Madurai Taluk, Madurai.	Additional District Munsif, Tiruchengode in the existing vacancy.
153	K.Siva Kumar, II Addl. District Munsif, Coimbatore.	Principal District Munsif, Kallakurichi vice Thiru M.Veeranan, transferred.
154	K.Ananthan, Addl. District Munsif, Tiruvannamalai.	District Munsif, Gudiyatham vice Thiru R.Velaras, transferred.
155	L.Kalai Vani, Judicial Magistrate, Ambasamudram.	Judicial Magistrate No.II, Villupuram vice Thiru C.Sridhar, transferred.
156	A.Muralikrishna Anandan, District Munsif, Mettur.	II Addl. District Munsif, Erode vice Thiru S.Ramachandran, transferred.
157	K.Nambirajan, Additional District Munsif, Madurai..	Judicial Magistrate, Srivaikundam vice Thiru D.Selvam, transferred.
158	C.Kumaravarman, Additional District Munsif, Tenkasi.	District Munsif, Tirupathur vice Ms. M.Santhi, transferred.
159	R.Girija Rani, District Munsif-cum-Judicial Magistrate No.I, Wallajahpet.	District Munsif-cum-Judicial Magistrate, Vanur vice Thiru N.Krishnasamy, transferred.
160	K.Selvapandi, District Munsif-cum-Judicial Magistrate, Needamangalam.	I Additional District Munsif, Tirunelveli vice Thiru G.Prabakaran, transferred.
161	K.V.Sakthivel, Judicial Magistrate, Devakottai.	Principal District Munsif-cum-Judicial Magistrate, Vandavasi vice Thiru M.Udhayavelavan, transferred.
162	J.Jeyasuthahar, District Munsif, Sathankulam.	Judicial Magistrate No.I, Kuzhithurai in the existing vacancy.
163	A.Mummoorthy, Addl. District Munsif, Ambasamudram.	District Munsif, Perambalur vice Ms. M.Vinodha, transferred.
164	L.Maheswari, XVI Judge, Court of Small Causes, Chennai.	Judicial Magistrate No.II, Ponneri vice Ms.G.Saraswathi, transferred.
165	N.Mareeswari, I Addl. District Munsif-cum-Judicial Magt.No.I, Ulundurpet.	Judicial Magistrate No.VI, Madurai vice Ms.D.Sujatha, transferred.

<b>S.No</b>	<b>(1)</b> <b>Thiru / Tmt./Selvi.</b>	<b>(2)</b>
166	J.Selvan Jesu Raja, Judicial Magistrate, Fast Track Court at Magisterial Level - I, Erode.	I Additional District Munsif, Kuzhithurai in the existing vacancy.
167	K.Palanivel, Judicial Magistrate No.III, Nagercoil.	Judicial Magistrate No.II, Virudhachalam vice Thiru P.Ganesan, transferred.
168	Senthil Kumar Rajavel, II Additional District Munsif, Kallakurichi.	Judicial Magistrate, Fast Track Court at Magisterial Level, Tiruvannamalai vice Ms. K.S.Kayalvizhi, transferred.
169	P.Gowdhaman, Additional District Munsif, Valliyoor.	District Munsif, Ramanathapuram vice Thiru V.Suresh, transferred.
170	K.Krishnapriya, Judicial Magistrate No.II, Tiruppathur.	Judicial Magistrate No.I, Tiruvallur in the existing vacancy.
171	V.Irudaya rani, Judicial Magistrate No.II, Gobichettipalayam.	Judicial Magistrate, Sankarapuram vice Thiru P.V.Vasheeth Kumar, transferred
172	A.Premavathy, Addl.District Munsif, Vellore.	Judicial Magistrate No.I, Ponneri in the existing vacancy.
173	S.Indulatha, III Additional District Munsif, Coimbatore.	Judicial Magistrate, Fast Track Court, Magisterial Level, Dharmapuri vice Thiru R.Venkatasubramanian, transferred.
174	K.Latha, District Munsif, Panruti.	District Munsif-cum-Judicial Magistrate, Vedaranyam vice Thiru C.Sornakumar, transferred.
175	N.Senthilmurali, District Munsif, Sivagangai.	District Munsif, Pollachi vice Ms. P.Mohanavalli, transferred.
176	A.B.Naseer Ali, District Munsif, Palladam.	Judicial Magistrate, Tiruvarur vice Thiru P.Chandrasekar, transferred.
177	T.S.P. Jayasudha, District Munsif, Sivakasi.	XV Judge, Court of Small Causes, Chennai vice Ms.J.Barathi, transferred.
178	S.Assan Mohamed, Judicial Magistrate, Manapparai.	II Addl. District Munsif, Coimbatore vice Thiru K.Siva Kumar, transferred.
179	K.S.Thirumani, Additional District Munsif, Thoothukudi.	Judicial Magistrate, Fast Track Court at Magisterial Level, Uthamapalayam vice Thiru A.R.V.Ravi, transferred.
180	K.Inbakarthick, District Munsif-cum-Judicial Magistrate, Denkanikottai.	District Munsif, Pattukottai vice Thiru S.Vijayakumar, transferred.

<i>S.No</i>	<i>(1)</i> <i>Thiru / Tmt./Selvi.</i>	<i>(2)</i>
181	L.Robert Kennedy Ramesh, Judicial Magistrate No.II, Vellore.	Judicial Magistrate No.I, Cuddalore vice Ms. P.Sudha, transferred.
182	S.Tamilselvi, Judicial Magistrate No.I, Vellore.	XVI Judge, Court of Small Causes, Chennai vice Ms.L.Maheswari, transferred.
183	M.Arundhadhi, Additional District Munsif, Namakkal.	Judicial Magistrate No.II, Wallajahpet in the existing vacancy.
184	N.Sultan Aribeen, Judicial Magistrate, Sirkali.	Judicial Magistrate No.V, Tirunelveli in the existing vacancy.
185	K.Sudha Rani, Addl. District Munsif, Poonamallee.	District Munsif, Sholinghur vice Thiru S.Chandrasekaran, transferred.
186	D.Baskar, Judicial Magistrate No.II, Ramanathapuram.	I Addl. District Munsif-cum-Judicial Magistrate No.I, Ulundurpet vice Ms. N.Mareeswari, transferred.
187	R.Subramanian, Judicial Magistrate, Uthagamandalam.	Judicial Magistrate, Fast Track Court at Magisterial Level - I, Erode vice Thiru J.Selvan Jesu Raja, transferred.
188	P.Revathi-II, Judicial Magistrate, Fast Track Court at Magisterial Level, Kallakurichi.	Judicial Magistrate, Paramakudi in the existing vacancy.
189	M.Jaisankar, District Munsif, Ponneri.	Judicial Magistrate No.II, Chidambaram vice Thiru P.Eswaramurthi, transferred.
190	R.Dhanam, Additional District Munsif, Cuddalore.	Judicial Magistrate, Ambasamudram vice Ms. L.Kalai Vani, transferred.
191	A.Bismitha, Additional District Munsif, Sankarankoil.	District Munsif, Srivaikundam vice Ms. D.Jeyakumari Jemi Rathna, transferred.
192	M.Thenmozhi, Principal District Munsif, Ariyalur.	District Munsif, Panruti vice Ms.R.Latha, transferred.
193	M.Sivaprakasam, District Munsif, Attur	Principal District Munsif, Ariyalur vice Ms. M.Thenmozhi, transferred.
194	P.Sivagnanam, Principal District Munsif, Coimbatore.	District Munsif, Attur vice Thiru M.Sivaprakasam, transferred.
195	M.Rajalakshmi, District Munsif-cum-Judicial Magistrate, Tiruppathur (Sivagangai District).	Principal District Munsif, Ambasamudram in the existing vacancy.

<b>S.No</b>	<b>(1)</b> <b>Thiru / Tmt./Selvi.</b>	<b>(2)</b>
196	K.Kayathri, XII Judge, Court of Small Causes, Chennai.	Principal District Munsif, Cuddalore vice Ms. G.Nargis Karim, transferred.
197	S.Jeyasingh, Judicial Magistrate, Sathankulam.	Principal District Munsif, Madurai vice Thiru M.A.Kabeer, transferred.
198	M.A.Kabeer, Principal District Munsif, Madurai.	Additional District Munsif, Madurai vice Thiru K.Nambirajan, transferred.
199	L.Abraham Lincoln, Judicial Magistrate, Tiruchencode.	XIX Metropolitan Magistrate, Egmore, Chennai vice Ms.E.Sasikala, transferred.
200	G.Sarathraj, Judicial Magistrate, Fast Track Court at Magisterial Level-I, Attur	District Munsif-cum-Judicial Magistrate, Portonovo in the existing vacancy.
201	V.Anuradha, Judicial Magistrate No.II, Karur.	Judicial Magistrate, Coonoor vice Thiru N.Ramanathan, transferred.
202	P.Revathy-I, Judicial Magistrate, Gingee.	Judicial Magistrate No.II, Vellore vice Thiru L.Robert Kennedy Ramesh, transferred.
203	S.Sujatha, Judicial Magistrate No.VI, Madurai.	Metropolitan Magistrate, Fast Track Court at Magisterial Level-I, Egmore, Chennai vice Thiru S.Ravishanker, transferred.
204	S.Rohini, District Munsif, Manapparai.	District Munsif-cum-Judicial Magistrate, Vadipatti in the existing vacancy.
205	Jeyakumari Jemi Ratna, District Munsif, Srivaikundam.	Judicial Magistrate No.III, Nagercoil vice Thiru K.Palanivel, transferred.
206	A.Baseer, Judicial Magistrate No.II, Namakkal.	I Additional District Munsif, Coimbatore vice Thiru B.C.Gopinath, transferred.
207	A.Saridha, District Munsif, Ranipet.	Judicial Magistrate, Tirukoilur in the existing vacancy.
208	R.Jagadeesan, Judicial Magistrate, Jayamkondam.	Judicial Magistrate, Fast Track Court at Magisterial Level, Kallakurichi vice Ms. P.Revathi-II, transferred.
209	A.Sundari, Additional District Munsif, Padmanabhapuram.	Principal District Munsif, Sankarankoil in the existing vacancy.

<b>S.No</b>	<b>(1)</b> <b>Thiru / Tmt./Selvi.</b>	<b>(2)</b>
210	B.C.Gopinath, I Additional District Munsif, Coimbatore.	Judicial Magistrate No.I, Tiruvannamalai vice Ms.N.Shanthi, transferred.
211	S.Ravishankar, Metropolitan Magistrate, Fast Track Court at Magisterial Level-I, Egmore, Chennai.	Judicial Magistrate No.II, Krishnagiri in the existing vacancy.
212	S.Azeem, Judicial Magistrate, Thiruthuraipoondi.	Judicial Magistrate, Fast Track Court at Magisterial Level, Vellore vice Thiru A.S.Harihara Kumar, transferred
213	G.Saraswathi, Judicial Magistrate No.II, Ponneri.	Judicial Magistrate No.I, Nagapattinam in the existing vacancy.
214	S.Kannan, District Munsif-cum-Judicial Magistrate, Thirukalikundram.	Judicial Magistrate No.V, Madurai in the existing vacancy.
215	K.Mani, I Additional District Munsif, Virudhachalam.	Principal District Munsif, Virudhachalam vice Thiru S.Syed Barkathullah, transferred.
216	S.Syed Barkathullah, Principal District Munsif, Virudhachalam.	I Additional District Munsif, Virudhachalam vice Thiru K.Mani, transferred.

HIGH COURT, MADRAS.

DATED: 19.03.2012.

REGISTRAR GENERAL

**To**

1. The Officers concerned.
2. The Offices of the Officers concerned.
3. The Principal Judge, City Civil Court, Chennai.
4. The Chief Judge, Court of Small Causes, Chennai.
5. All the Principal District Judges.
6. The Chief Metropolitan Magistrate, Egmore, Chennai.
7. All the Chief Judicial Magistrates.
8. The Senior Accounts Officer (GAD-IV), O/o the Principal Accountant General (A & E), Chennai-18.
9. The Pay and Accounts Officer, High Court, Madras / Madurai.
10. All the Treasury Officers.

**Copy to :**

1. The Chief Secretary to Government, Secretariat, Chennai-9.
2. The Secretary to Government, Home / Public / Labour and Employment / Revenue/ Law / Commercial Taxes Department, Secretariat, Chennai-9.
3. The Secretary to His Excellency The Governor, Raj Bhavan, Chennai-22.
4. The Secretary to the Hon'ble Chief Minister, Secretariat, Chennai-9.
5. The Registrar (Judicial), High Court, Madras.
6. The Registrar (Vigilance), High Court, Madras. (12 copies).
7. The Registrar (Administration), High Court, Madras.
8. The Registrar (Management), High Court, Madras.
9. The Officer on Special Duty (OSD), attached with the Secretariat of the Hon'ble The Chief Justice, High Court, Madras.
10. The Joint Registrar-cum-Private Secretary to the Hon'ble The Chief Justice, High Court, Madras.
11. The Registrar (Judicial), Madurai Bench of Madras High Court, Madurai.
12. The Registrar (Administration), Madurai Bench of Madras High Court, Madurai.
13. The Director, Tamil Nadu State Judicial Academy, Chennai.
14. The Member Secretary, Tamil Nadu State Legal Services Authority, Chennai.
15. The Assistant Registrar, Admn.I / Admn.II / Per.Admn. / A.S. / Rules / Computer, High Court, Madras.
16. The Section Officer, 'C' / Computer / 'C1' / 'D' / 'F' / 'G' / Budget / 'B5' / Library / Stationery / Legal Cell, High Court, Madras.
17. The Technical Director, NIC, High Court, Madras.
18. The Secretary, Tamil Nadu Judicial Officers Association, Chennai.
19. The Record Keeper, A.D. Records, High Court, Madras.
20. The Press.

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